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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 33 (RE-2005) /2004-09

NEW DELHI: Dated: 31st October, 2005

S.O. (E) In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-09, the Central Government hereby makes the following amendments in Schedule-I of the ITC (HS) Classifications of Export and Import Items, 2004-09.

2. After amendment the following entry would read as under:-

Exim Code	Item description	Policy	Policy conditions
29310030	Tetra-ethyl lead	Restricted	
29310090	Other	Free	However, import of Tetra-methyl Lead is restricted.

This issues in public interest.

(K.T. CHACKO)
Director General of Foreign Trade and
ex-officio Additional Secretary to the Government of India

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